

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 18/RP/2025

in

Petition No. 353/TT/2023

Subject : Review Petition for seeking Review of the Order dated 7.5.2025 in
Petition No. 353/TT/2023.

Petitioner : Karnataka Power Transmission Corporation Limited (KPTCL).

Respondents : Transmission Corporation of Telangana Limited and 7 Others.

Date of Hearing : **21.1.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member

Parties Present : Shri Shubham Arya, Advocate (Proxy Counsel for KPTCL)

Record of Proceedings

At the outset, the learned proxy counsel for the Petitioner requested an adjournment on the grounds of non-availability of the arguing counsel, and hence the Commission adjourned the matter.

2. The Commission, however, directed the Respondent(s), as a last opportunity, to file their respective replies, if any, within two weeks, with a copy to the Review Petitioner, who may file its rejoinder, if any, within a week thereafter.
3. The Petition shall be listed for further hearing on **17.2.2026**.

By order of the Commission

Sd/-
(T.D. Pant)
Joint Chief (Law)

